

Declaration of Assets and Liabilities

Year 2025-26

I, **ASHUTOSH ABHISHEK**, son of Shri Krishna Bihari Thakur, aged 41 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ANAMIKA KUMARI (WIFE)	Dependant-1 Name KUMAR DIVYANSH (SON) (Minor)	Dependant-2 Name (DAUGHTER) (Minor)	Dependant-3 Etc. Name
(i)	Cash	Rs.17,000/-	Rs.14,000/-	NIL	NIL	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	SBI Saving Account- Rs. 9,000/- (approx)	HDFC Bank Saving Account- Rs.21,000/- (approx)	NIL	NIL	NA
(iii)	Bonds, Debentures and Shares in companies	NIL	73000/-	NIL	NIL	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NA
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER- 01	NIL	NIL	NIL	NA
(vi)	Jewellery (give details of weight and value)	NIL	Gold- 380 gm Silver-1300gm	NIL	NIL	NA
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) ANAMIKA KUMARI (WIFE)	Dependant-1 Name KUMAR DIVYANSH (SON)	Dependant-2 Name (DAUGHTER) (Minor)	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF	NIL	NIL	NIL	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF	<u>NIL</u>	NIL	NIL	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HUF	<u>NIL</u>	NIL	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI FRASER ROAD BRANCH	19,00,000/- (approx)
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL BCTPA6960M (2015-2016)	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ashutosh Abhishek

Name of Employee: ASHUTOSH ABHISHEK

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly, Patna

Place: Patna
Date: 14.02.2026

Note: Please sign each page of the declaration. Asset declaration for must be in A4 size while paper with computer typed (single side) in prescribed format.